

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:217
ANSWERED ON:04.08.2015
Revision in BADP Guidelines
Sule Smt. Supriya Sadanand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the aims and objectives of the Border Area Development Programme (BADP) including its salient features and funding pattern;
- (b) the funds earmarked for the current financial year and the number of villages included under the programme, State-wise;
- (c) the criteria fixed for selection of villages close to the border for development under BADP;
- (d) whether the Government has revised/proposes to revise the guidelines for BADP, if so, the details thereof and the reasons therefor; and
- (e) whether the Government has consulted or proposes to consult all stakeholders including various Ministries and States before the said revision and if so, the details thereof along with the various initiatives undertaken by the Government for the development of border areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJUJU)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO.*217 FOR 04.08.2015

(a): The main objective of the BADP is to meet the special developmental needs and well being of the people living in remote and inaccessible areas situated near the international border and to saturate the border areas with essential infrastructure through convergence of Central/State/BADP/Local Schemes and participatory approach. Following are the salient features of the BADP:

(i) Coverage: The BADP has been a 100% centrally funded Programme and covers all the villages which are located within the 0-10 km of the International border in 17 States which constitute international land border.

(ii) Funding Pattern: 40% of the budgetary allocation shall be distributed to North-Eastern (NE) States and remaining 60% to other bordering States.

(iii) Selection of Schemes: The District Level Committee (DLC) headed by the District Magistrate prepares the Annual Action Plan in consultation with the local Members of Parliament (MPs), Members of Legislative Assembly (MLAs), Members of Panchayati Raj Institutions, etc. The Annual Plan is then approved by the State Level Screening Committee (SLSC) headed by the Chief Secretary.

(b): The budgetary allocation of the BADP for the current financial year, 2015-16 is Rs. 990 crore. The State-wise distribution of funds for the financial year 2015-16 and the number of villages which falls within 0-10 km from the border are as under:

Sl.
No. Name of the State Fund allocated during Financial Year 2015-16
(Rs. in crore) No. of villages within 0-10 km from the border.
(as on 30.4.2015.)

1.	Arunachal Pradesh	81.49	532
2.	Assam	33.82	1437
3.	Bihar	60.65	1285

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4. Gujarat 37.93 150
5. Himachal Pradesh 21.00 25
6. Jammu & Kashmir 119.32 1876
7. Manipur 22.00 239
8. Meghalaya 21.00 1542
9. Mizoram 38.62 368
10. Nagaland 20.00 98
11. Punjab 38.14 1239
12. Rajasthan 136.24 1141
13. Sikkim 20.00 108
14. Tripura 50.57 496
15. Uttar Pradesh 42.09 510
16. Uttarakhand 33.60 468
17. West Bengal 184.53 3295
Reserve fund 29.00 -
Total 990.00 14809

(c) to (e): The Guidelines have been revised in June, 2015 in consultation with all stakeholders viz. concerned Ministries/Departments of Government of India, State Governments, Border Guarding Forces and NITIAayog. The following are the important modifications in the BADP guidelines:

(i) Coverage of BADP has been extended to cover all the villages which are located within the 0-10 km of the International Border, irrespective of the border block abutting on the International border or not. After saturation of 0-10 km villages, State Governments may take up the next set of villages, i.e. 0-20 km and so on upto 50 km.

(ii) Allocation of funds to the N.E. States has been increased from about 30% to 40% of the total annual allocation.

(iii) Representatives of more Union Ministries viz. Ministry of Rural Development; Ministry of Sports and Youth Affairs; Ministry of Health & Family Welfare; and Ministry of Human Resources, have been made Members of the Empowered Committee (EC) to ensure convergence with the schemes of these Ministries.

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(iv) Introduction of New Schemes/Activities related to Swatchhta Aabhiyan, Skill Development programme, promotion of sports activities in the border areas, promotion of Rural Tourism/Border Tourism, Skill development training to farmers for the use of modern/scientific technique in farming, Organic farming etc.

(v) Provision of National Quality Monitors has been made.

(vi) The monitoring of the BADP schemes by the existing District Level Monitoring/vigilance committee where local MPs and MLAs are represented has been made mandatory.
